

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246/9/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	J.P.C Enterprises
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS Arushi Singhal	Professional Representative	Arushi.Singhal@theinsolpro.com	Arushi Singhal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy Counsel for C. debtor	AMCGLI	9000655656	B

ORDER

Learned PCS Ms.Arushi Singhal present for Petitioner.

Learned counsel Mr.B.Manpal Reddy present for Respondent.

Respondent counsel requested one week time to settle the matter or else to file counter.

List the matter on 17.09.2018.


MEMBER JUDICIAL